

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 147(ND) 13

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: Mr. Dilip Shantilal Jain & Ors Vs. M/s Integrated Casetech Consultants Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Manish Kaushik, Advocate		
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	For the Respondent (s):	Mr. Pradeep K. Mittal, Advocate		
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ORDER

Renotify this case on 31st January, 2018 for directions.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)